National Company Law Tribunal

Allahabad Bench

CPNO. 194/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.12.2017

NAME OF THE COMPANY: Abhihnva Gupta Vs. Ajai Pratap Singh & Sons SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies Act of 2013

SI. NO.

Name

Designation

Representation

Signature

1.

2.

CP No. 194/ALD/2017

The present case is filed as a fresh case. None for the petitioner. The Registry is to make scrutiny of the case.

Meanwhile, the petitioner is directed to serve a notice on behalf this Tribunal to the respondent.

The matter to be listed on 6th February, 2018.

Dated:29.12.2017

Typed by: Md.Zaid (Stenographer) H.P. Chaturvedi, Member (Judicial)